

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 534 of 2002

Jabalpur, this the 19th day of September, 2003.

Hon'ble Mr. Anand Kumar Bhatt, Administrative Member
Hon'ble Mr. G. Shanthappa, Judicial Member

Raj Kishore Sharma, son of Shri Kamal
Kishore Sharma, aged about 34 years,
by occupation - Service, Marksman
(Chinhkar), Archaeological Survey of
India, R/o Moti Mohalla, Ashok Nagar,
District Guna (M.P.)

APPLICANT

(By Advocate - Shri R.K. Gupta)

VERSUS

1. Union of India through the Principal Secretary, Ministry of Tourism and Culture, New Delhi.
2. The Director General, Archaeological Survey of India, Janpath, New Delhi.
3. Superintending Archaeologist, Archaeological Survey of India, Bhopal Circle, Bhopal (M.P.)
4. Assistant Superintending Archaeologist, Archaeological Survey of India, Archaeological Museum, Singhpur Mahal, Chanderi, District Guna (M.P.)

RESPONDENTS

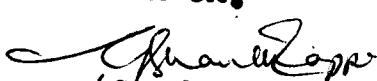
(By Advocate - Shri Om Namdeo)

ORDER (ORAL)

By Anand Kumar Bhatt, Administrative Member -

MA No. 1337/03 has been filed by the applicant for requesting permission to withdraw the present OA, as the disciplinary proceedings have been finalised and the applicant be given liberty to file a fresh OA in this regard.

2. The MA is allowed and accordingly OA is dismissed as withdrawn. The applicant will be at liberty to file a fresh OA.


(G. Shanthappa)
Judicial Member

SKM


(Anand Kumar Bhatt)
Administrative Member